

SECURITIES AND EXCHANGE BOARD OF INDIA  
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC9048 of 2026 in respect of Manas Taru Roy and  
Binit Agarwal in the matter of Illiquid Stock Options (ISO)

A Recovery Certificate No. **RC9048** of 2026 dated February 24, 2026, has been drawn up by the Recovery Officer against **Manas Taru Roy (PAN: AHEPR6586R)** and **Binit Agarwal (PAN: AMKPA6931A)** ["Defaulter"] for a sum of **Rs. 5,56,000/- (Rupees Five Lakh Fifty-Six Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AS/VC/2025-26/31365-31366 dated April 4, 2025 against Manas Taru Roy (PAN: AHEPR6586R) and Binit Agarwal (PAN: AMKPA6931A) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: May 4, 2026

Place: Kolkata



*Mitrajeet Dey*

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey  
वसुली अधिकारी एवं महाप्रबंधक  
Recovery Officer & General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata